

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 52/TT/2023**

- Subject** : Petition for determination of transmission tariff for the 2019-24 tariff period in respect of assets under Northern Region System Strengthening-XL (NRSS-XL) in the Northern Region.
- Date of Hearing** : 20.12.2023
- Coram** : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Ajmer Vidyut Vitran Nigam Limited and 20 others
- Parties Present** : Shri Shri Venkatesh, Advocate, PGCIL  
Ms. Himangi Kapoor, Advocate, PGCIL  
Shri Bharath Gangadharan, Advocate, PGCIL  
Shri Karan Arora, Advocate, PTCUL  
Shri Mohit K. Mudgal, Advocate, UPPTCL  
Shri Sachin Dubey, Advocate, UPPTCL  
Ms. Supriya Singh, PGCIL  
Shri Nitin Kumar, PGCIL  
Shri Vivek Kumar Singh, PGCIL

**Record of Proceedings**

The learned counsel of the Petitioner submitted that the instant petition had been filed for the determination of the Transmission Tariff from COD to 31.3.2024 for 29 asset under Northern Region System Strengthening-XL(NRSS-XL) in the Northern Region. He submitted that the rejoinders to replies filed by UPPTCL and PTCUL vide affidavits dated 4.12.2023 and 2.12.2023 respectively, could not be filed and requested the Commission to grant time to file the rejoinders.

2. The Commission directed the Petitioner to file their rejoinder by 15.1.2024 and observed that no further extension would be granted.
3. The petition will be listed for further hearing on 31.1.2024.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

